

should, as far as possible, be assigned to Local Women's Self Help Groups, Youth Clubs affiliated to Nehru Yuvak Kendras, Village Education Committee, School Management and Development Committee, Parent Teacher Association/Mother Teacher Association or good NGOs. States/UTs are expected to assign responsibility for implementation to suitable agencies at the local level, keeping in view relevant factors and circumstances.

Guidelines for new courses

2692. SHRI B.J. PANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the All India Council of Technical Education has issued revised guidelines for approving new courses and institutions;

(b) if so, the details thereof; and

(c) the details of the deficiencies that were detected in the existing system which have now been removed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) and (b) The existing process of approval has been revised by the All India Council for Technical Education (AICTE) for the year 2005-06. Under the revised process, multiple visits has been avoided and a combined processing of applications for all categories, namely approval for new institution, new programme and increase in intake, has been introduced in order to arrive at comprehensive holistic appraisal of the institution. The scrutiny of all proposals is made by an Appraisal/Hearing Committee of the AICTE in consultation with the representatives of the University and the State Government concerned.

(c) The above-mentioned changes have been incorporated in the existing approval process to enhance accountability, reduce multiplicity of layers in the approval process, to take timely, consistent and transparent decisions, empower the stakeholders, minimize hardship to the institutions and, to introduce parameters having bearing on quality of technical education.